

IN THE HIGH COURT OF ORISSA, CUTTACK

N O T I C E

As directed, it is hereby informed that Hon'ble The Chief Justice and Hon'ble Mr. Justice M.S. Raman will sit in Division Bench at 02.00 P.M. today, the 10th September, 2026 and take up the following matter listed under the heading "For Judgement". After rising of this Bench, the regular Division Bench of Hon'ble The Chief Justice and Hon'ble Mr. Justice Chittaranjan Dash may function again to take up the rest of the matters listed before the Bench.

CHIEF JUSTICE'S COURT (2ND FLOOR)

AT 02:00 PM

**THE HON'BLE THE CHIEF JUSTICE
THE HON'BLE MR. JUSTICE MURAHARI SRI RAMAN**

FOR JUDGEMENT

1) WA/555/2026
[ODHC010161172026]

FOOD CORPORATION OF INDIA,
NEW DELHI
Vs

KAVI

SIDHARTHA DAS
V.R.BEHERA, S.S.OJHA, S.JENA

KRISHNA CHANDRA
SAHU, S.PRADHAN, D.K.MAHALIK,
A.K.MISHRA

BY ORDER,

THE HIGH COURT OF ORISSA
CUTTACK
10.09.2026

SD/ SHIBASISH GIRI
DY. REGISTRAR (JUDL.)